

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **04.11.2024** (MONDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Condone Delay IA No. 1059/2024 For Exemption IA No. 1060/2024	Indian Bank Stressed Assets Management Branch Vs Saurabh Kumar Tikmani (RP, Lanco Amarkantak Power Ltd.) & 2 Ors.	Mr. Pranava Charan MG	
2.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India & Anr.	Mr. Bendi Raviteja	
3.	Comp App (AT) (CH) No. 70/2024 Delay in refileing IA No. 1055/2024 For Stay IA No. 1056/2024	Dr. Shobha Fakkirappa Sunagar Vs Balaji Neurocare Health Services Pvt. Ld. & 2 Ors.	Mr. S Vivekananda	
4.	Comp App (AT) (CH) (Ins) No.364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024	Srisailan Krishnamurthy Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithika	Mr.S Vivekananda For Caveator

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Restoration App No. 14/2024 in TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019)	Shri Jayaprakash Narayan Rao N.R Vs M/s Metrocorp Infrastructure Ltd  <b>WITH</b>	Mr. SM Vivekanandh	

6.	Restoration App No. 18/2024 in TA (AT) No. 138/2021 (Comp App (AT) (Ins) No. 1239/2019)	Karthik Kalevar & 14 Ors. Vs M/s. Metocorp Infrastructure Ltd	Mr. SM Vivekanandh	
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For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No.835/2022 (To implead) in Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No.579/2022 For Urgent Listing IA No.580/2022 For Directions IA No.879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors  <b>WITH</b>	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
8.	IA No.643/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.307/2022 For Stay IA No.644/2022 For Exemption IA No.645/2022 Urgent Listing IA No.646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai
9.	IA No.634 & 635/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No.120/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr.	Mr. TK Bhaskar	Mr. Anirudh Suresh- R1 Mr. Pranava Charan MG -R2
10.	IA No. 235/2024 (For Additional docs) in Comp App (AT) (CH) No. 14/2024	Annavajhala Ramanand Vs Smt. Lakshmi Sujatha Tummala & 5 Ors.	Mr.S Chidambaram, PCS	Dr. SV Ramakrishna- R1
11.	IA No. 759/2024 (For Additional docs.) In Comp App (AT) (CH) (Ins) No. 215/2024 For Stay IA No. 575/2024	Syama Shinu Vs The South Indian Bank Ltd. & Anr	Mr. Veerabathran Prasanth M	

12.	IA No. 854/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 322/2024 For Stay IA No. 853/2024	Jammu And Kashmir Bank Ltd. Vs Subodh Kumar Agrawal, RP & Chairperson of Steering Committee of Golden Jubilee Hotels Pvt. Ltd.	Mr. VV Sivakumar	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) No.38/2024 For Directions IA No. 663/2024 For Exemption IA No. 664/2024	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors	Mr. Sandeep Dewan (Party-in-Person)	Mr. CV Shailendran- R1 Ms. Suhrithi Parthasarthy- R2- R14
14.	TA (AT) No. 260/2021 (CA (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	M/s United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu- R1
15.	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No.343/2022	Ferrous Metallic Enterprises Rep by Mr. Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors	Mr. VK Sajith	Mr. Y. Suryanarayana-R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi- R10
16.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt. Ltd. & 15 Ors.	Mr.S Chidambaram, PCS	Mr. S Vikas Reddy R2 Mr. Vadlamani Seshagiri- R1-R11, R14-R16.
17.	Comp App (AT) (CH) (Ins) No. 443/2023	M/s. Nagarjuna Steel Pvt. Ltd. Vs Preca Solutions India Pvt. Ltd.	Mr. Raja Shekar Rao Salvaji	Mr. Rohan Rajasekaran
18.	Comp App (AT) (CH) No. 03/2024	Laila Babu & Anr. Vs Dr. PK Abraham & 5 Ors	Ms. Karthika Jinan Mr. Vinay Mathew	Mr. Babu Cherukara R1, R2 Mr. Philip Mathew R3-R5
19.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. <b>WITH</b>	Mr. Mayan H Jain	Mr. Nityavendhan K- R1 R2

20.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K- R1 R2
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	Mr. S.R. Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors.	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11
22.	TA No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
23.	TA No. 58/2021 (Comp App (AT) No. 149/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & Ors. Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Mr. Alladi Rahul R1
24.	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 11 Ors.  <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
25.	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
26.	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	Ms. Geethika MA	Dr. Vandana PL
27.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Exemption IA No. 71/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Ms. Abilasha Sharavath- R1 R4 Mr. T Ravichandran- R2 Mr. PV Dinesh-R3

28.	Comp App (AT) (CH) (Ins) No.28/2021	Bank of India Rep.by Deputy General Manager & 5 Ors. Vs M/s. BS Limited (In liquidation) Through its liquidator, Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr.Yadavalli Sai Karunakar, Liquidator Mr. M Anil Kumar
29.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors. Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors.	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
30.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. S Vivekananda
31.	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr.	Mr. M. Gagan Bothra Party-in-person	Mr. K Chandrasekaran-R1 & R2
32.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors.  <b>WITH</b>	Mr. Adithya Reddy	Mr.T Ravichandran- R1 Mr. Sandeep Bajaj- R2 R3
33.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr. MS Viswanathan	Mr.T Ravichandran- R1 Mr. Sandeep Bajaj- R2 R3
34.	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginning & Pressings Pvt. Ltd. Vs The Sri Venkatesa Mills Ltd.	Mr. Rishabh Gupta	
35.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Mr. B Shruthan R10 R12

36.	Comp App (AT) (CH) (Ins) No. 28/2023 For Exemption IA No.94/2023 For Stay IA No.96/2023	Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power (Neerukatte) Pvt. Ltd.	Mr. Chandramouli Prabhakar	Mr. Abhishek Anand
37.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of M/s Servalakshmi Paper Limited & 4 Ors.  <b>WITH</b>	M/s Ramani and Shankar Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
38.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd. & Anr.  <b>WITH</b>	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
39.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator of M/s Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
40.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd. & Anr.	Mr.AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2
41.	CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan R16 R17
42.	Comp App (AT) (CH) No. 35/2024 For Stay IA No.611/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors.	Mr.S Chidambaram, PCS	Mr.Y Suryanarayana R1-R4

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),  
or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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